

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.176 of 2014 &
Appeal No. 177 of 2014

Dated: 09th January, 2015

Appeal No.176 of 2014

GAIL India Ltd. Versus Petroleum & Natural Gas Regulatory Board Appellant (s) ... Respondent (s)
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Appeal No.177 of 2014

GAIL India Ltd. Versus Petroleum & Natural Gas Regulatory Board Appellant (s) ... Respondent (s)
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ORDER

The court has not assembled today. As agreed by the parties, post the matter on
06.02.2015.

Court Master

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